

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.07.2020 (WEDNESDAY)

COURT – IV

10:25 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 306 of 2019	Pradeep M.R Vs. Ravindra Belayur R.P. of Merchem Ltd. & Ors. With	Kartik Malhotra	K .V balakrishnan- R1 R S Lakshman-R2 Akshay Gupta-R3
2.	Comp. App. (AT) (Ins) No. 307 of 2019	Merchem (India) Pvt. Ltd. & Anr. Vs. Ravindra Belayur,R.P. of Merchem Ltd. & Ors. With	S.Santanam Swaminadhan	K .V balakrishnan- R1 R S Lakshman-R2 Akshay Gupta-R3
3.	Comp. App. (AT) (Ins) No. 315 of 2019	P.E. Thomas Vs. Ravindra Belayur, R.P. of Merchem Ltd. & Ors. With	Sumit Kumar Chauhan	K .V balakrishnan- R1 R S Lakshman-R2 Akshay Gupta-R3
4.	Comp. App. (AT) (Ins) No. 554 of 2019	Industrial engineering Co. Vs. Merchem Ltd. & Anr.	Dharita Purvish Malkan	K.V. Balakrishnan

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By the order of Hon'ble Acting Chairperson

-sd/-

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